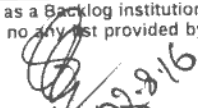


**STATEMENT SHOWING INSTITUTION DISPOSAL AND PENDENCY
(WRIT, CIVIL & CRIMINAL MAIN CASES) AT THE END OF July 2016**

Sl. No.	Nature	Opening balance as on 01.07.2016	Institution	Restored	Backlog Institution Cases	Total Institution	Backlog Disposal Cases	Cases Transfer to CAT	Disposal	Total Disposal	Total Pendency as on 31.07.2016
MAIN CIVIL CASES											
1	WP	1443		2		2	6		19	25	1420
2	WA	254	51	1		52			38	38	268
3	WPC	3945	271	5	2	278			160	160	4063
4	WPL	919	20	5	1	26			11	11	934
5	WPS	9670	735	20		755	3		530	533	9892
6	WPT	428	18			18			5	5	441
7	WPCR	383	24	1		25			9	9	399
8	WPPIL	96	3			3			5	5	94
9	WP 227	1475	58	1		59	2		73	75	1459
10	WPHC	9	2			2			3	3	8
A	TOTAL (1 to 10)	18622	1182	35	3	1220	11	0	853	864	18978
1	FA	2300	31	4		35			18	18	2317
2	FAM	443	24			24			15	15	452
3	SA	5219	61	12		73			74	74	5218
4	MA	598	13	1	1	15			27	27	586
5	MAC	5165	159	10		169	1		51	52	5282
6	CR	262	15	2		17			87	87	192
7	MCC	258	80	4		84	1		106	107	235
8	MCCS	1				0			1	1	0
9	COMP APPEAL	3				0				0	3
10	COMP PET	67	2	7		9			6	6	70
11	EP	10				0			1	1	9
12	TPC	50	7			7			19	19	38
13	CONC	1				0				0	1
14	CONT	340	37	1		38			53	53	325
15	CONTS	0		1		1				0	1
16	ITR	28				0				0	28
17	ITA	8				0				0	8
18	CER	2				0				0	2
19	STR	0				0				0	0
20	WTA	0				0				0	0
21	ARBA	148	10			10				0	158
22	TAXC	97		2		2			1	1	98
23	REVP	88	15			15	2		45	47	56
24	CIVIL SUIT	2				0				0	2
B	TOTAL (1 to 24)	15090	454	44	1	499	4	0	504	508	15081
	TOTAL (A+B)	33712	1636	79	4	1719	15	0	1357	1372	34059
MAIN CRIMINAL CASES											
1	CRRE	4				0				0	4
2	CRA	12385	160			160			73	73	12472
3	CRR	4060	114			114	2		103	105	4069
4	MCRC	867	766			766	1		919	920	713
5	MCRCA u/s 438 CrPC	241	112			112			55	55	298
6	CONTR	4				0				0	4
7	CRMP	1602	129		1	130			147	147	1585
8	TPCR	15	1			1			6	6	10
9	ACQA	1204	23			23			8	8	1219
C	TOTAL=(1 to 9)	20382	1305	0	1	1306	3	0	1311	1314	20374
GRAND TOTAL(A+B+C) OF MAIN WRIT, CIVIL & CRIMINAL CASES		54094	2941	79	5	3025	18	0	2668	2686	54433

NOTE: 1. Total number of 05 cases in institution & total number of 18 cases in disposal Column entry is made as a Backlog institution & disposal due to entry in previous month or years in Case Information System. It is pertinent to mention here that there are no any list provided by OIC NIC of the cases of backlog Institution & Disposal.


 Ramashanka Prasad
 Registrar (Judicial)